

Russian Botanists

+
*572. { Shri R. C. Majhi:
Shri Subodh Hasda:

Will the Prime Minister be pleased to state:

(a) whether a team of Russian Botanists visited India during May, 1957; and

(b) if so, whether the Leader of the team proposed an exchange of Botanists between India and U.S.S.R.?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes.

(b) An oral suggestion for such an exchange was made by the Leader, during a conversation with the Chief Botanist of the Botanical survey.

Shri Subodh Hasda: May I know whether the delegation came on the invitation of the Government of India and, if so, what is the amount spent on it by the Government of India?

Shrimati Lakshmi Menon: The request was received from the Soviet Embassy in New Delhi, and the Government of India did not incur any expenses on it.

Shri Subodh Hasda: May I know whether the Botanical Team has been constituted and sent to Russia?

Mr. Deputy-Speaker: I am not able to follow the hon. Member.

Shrimati Lakshmi Menon: That does not arise out of the question, Sir.

Mr. Deputy-Speaker: We have not understood, and therefore it does not arise at all.

Shri S. C. Samanta: May I know whether, as a result of the report submitted by these Russian Botanists, a new proposal of loan for the drug industry has now been intimated to the Government of India?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): This has actually nothing to

do with the drug industry, as far as I can see; it has no connection. And in fact there was no report or any such thing, but just an oral talk.

श्री भक्त बंसन : इन रूसी बोटनिट्स ने देश के किन किन भागों का दौरा किया और क्या उ होंने कोई रिपोर्ट दी और उस पर क्या कार्यवाही की जाने वाली है ?

Shrimati Lakshmi Menon: The team visited Calcutta, Delhi, Darjeeling, Gauhati, Jorhat. And there is no report.

Shri V. P. Nayar: May I know whether this Team has suggested anything for the promotion of the study of palaeo-botany, especially with regard to its requirements for agriculture and soil engineering?

Shrimati Lakshmi Menon: As I have pointed out, apart from an oral suggestion, there was no proposal received from the Soviet authorities.

Shri Dasappa: May I know whether they have considered the question of suggesting a herbarium, and whether this scheme is going to help?

Shri Jawaharlal Nehru: There are plenty of herbaria in India. I do not know what the hon. Member is referring to—there are any number of them.

Shri Dasappa: The one which Government was contemplating to start in Calcutta.

Shri Jawaharlal Nehru: It has nothing to do with the visit of the Russian botanists.

Kashmir

+
*673. { Shri Bibhuti Mishra:
Shri Heda:
Shri Raghunath Singh:

Will the Prime Minister be pleased to state:

(a) whether India's delegation to the U.N. pleaded the cause of forlorn and dumb people of Pakistan occupied Kashmir; and

(b) if so, with what result?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes. The Representative of India, during the current discussions on Kashmir, brought to the notice of the Security Council the unsatisfactory state of affairs in Pakistan occupied Kashmir. He has further asked that Pakistan should vacate the aggression which has inflicted so much suffering on the people of Kashmir and which continue to retard the economic and political advancement of that part of Kashmir which is under their forcible occupation.

(b) The discussion in the Security Council are still going on.

श्री बिबूति मिश्र : इतना जो भारत के प्रतिनिधियों ने कहा, तो पाकिस्तान के ऊपर उसकी क्या प्रतिक्रिया हुई ?

उपाध्यक्ष महोदय : यह कौन कह सकता है ?

Shri D. C. Sharma: Is it not a fact that several organisations in so-called Kashmir have passed resolutions that elections should be held in Azad Kashmir and, if so, have any of these resolutions been brought to the notice of the Ministry of External Affairs?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Yes, Sir, as far as my information goes, such resolutions have been passed by organisations there.

Shri Ansar Harvani: Does the Government of India propose to approach the Red Cross or any other international organisation to provide relief to our countrymen who are suffering in occupied Kashmir?

Shri Jawaharlal Nehru: No, Sir

Shri D. C. Sharma: Is it not a fact that the refugees from the so-called Azad Kashmir have represented to the Security Council that Mangla dam is going to displace persons and it should not be constructed?

Mr. Deputy-Speaker: Would that be strictly relevant? I doubt.

Shri Jawaharlal Nehru: I do not know.

Mr. Deputy-Speaker: That disposes of the question.

Labour Disputes

+
*674. { **Dr. Ram Subhag Singh:**
 Shri Sanganna:
 Shri Narayanankutty Menon:

Will the Minister of Labour and Employment be pleased to state the action Government propose to take to expedite settlement of labour disputes and implementation of awards?

The Deputy Minister of Labour (Shri Abid Ali): With a view to quicken the disposal of cases the Industrial Disputes (Central) Rules 1957, are being appropriately amended.

A tripartite machinery for evaluating the implementation of awards is being set up in accordance with the decisions arrived at the 16th session of the Standing Labour Committee held at New Delhi on the 17th and 18th October, 1957.

Dr. Ram Subhag Singh: May I know whether there is any proposal to give powers to the Conciliation Officer to compel attendance of parties?

Shri Abid Ali: Partially, they have been empowered according to the amended Act.

Dr. Ram Subhag Singh: May I know whether the Government propose to provide for giving deterrent punishments to the parties who do not implement the awards given in adjudication?

Shri Abid Ali: Yes, Sir. We want to provide for penalty for continuing offences.

Shri Narayanankutty Menon: In view of the fact that so many awards, passed long before, have been pending before the High Courts and Supreme Court, and because of the consequent difficulty to the employees, may I know whether the Government propose to make any provision for avoiding this delay before the High Courts and Supreme Court?